Annexure – 7

Name of the corporate debtor: RAJALAKSHMY PACKAGING PRIVATE LIMITED ; Date of commencement of CIRP: 30-09-2026; List of creditors as on: 11-11-2026

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	COMMERCIAL TAX, CUDDALORE	STATE		14-10-2026	78,136	78,136	Demand of duty, penalty and interest	0	0	NO	0.15%	0	0	0	0	
2	INCOME TAX	CENTRAL		14-10-2026	2,18,491	2,18,491	Demand of duty, penalty and interest	0	0	NO	0.43%	0	0	0	0	
3	COMMERCIAL TAX AND CENTRAL EXCISE, PONDICHERRY	CENTRAL		14-10-2026	########	4,93,12,591	Demand of duty, penalty and interest	0	0	NO	96.84%	0	0	0	0	
4	EMPLOYEE'S STATE INSURANCE CORPORATION	CENTRAL		14-10-2026	6,41,282	6,41,282	Demand of duty, penalty and interest	0	0	NO	1.26%	0	0	0	0	
5	EMPLOYEE'S PROVIDENT FUND ORGANISATION, PUDUCHERRY	CENTRAL		16-10-2026	1,23,227	1,23,227	Demand of duty, penalty and interest	0	0	NO	0.24%	0	0	0	0	
					5,03,73,727	5,03,73,727					98.92%					